

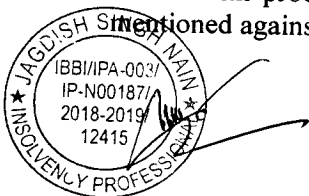
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
INTENSE FITNESS AND SPA PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Intense Fitness and Spa Private Limited
2.	Date of incorporation of corporate debtor	22-07-2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900DL2009PTC192466
5.	Address of the registered office and principal office (if any) of corporate debtor	C-2/10, Safdarjung Development Area, Main Aurobindo Marg, New Delhi- 110016
6.	Insolvency commencement date in respect of corporate debtor	02-08-2022 (received on 03-08-2022)
7.	Estimated date of closure of insolvency resolution process	29-01-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jagdish Singh Nain IBBI/IPA-003/IP-N00187/2018-2019/12415
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 98 Gangotri Apartments, Vikaspuri, New Delhi- 110018 Email ID: jsnain@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi-110005 Email ID: cirp.intense@gmail.com
11.	Last date for submission of claims	17-08-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi- 110005

Notice is hereby given that the Hon'ble NCLT, New Delhi Bench, ordered the commencement of Corporate Insolvency Resolution Process of the **Intense Fitness and Spa Pvt. Ltd.** vide its order dated 02.08.2022 (order received on 03.08.2022).

Accordingly, the Creditors of **Intense Fitness and Spa Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 17.08.2022 to the Interim Resolution Professional at the address mentioned against Entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Jagdish Singh Nain
Interim Resolution Professional
IBBI/PA-003/IP-N00187/2018-2019/12415
AFA valid upto: 23.11.2022
IBBI Reg. address: 98 Gangotri Apartments, Vikaspuri, New Delhi- 110018
C/o: AVM Resolution Professional LLP
8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005
cirp.intense@gmail.com, jsnain@yahoo.com

Date: 03.08.2022
Place: New Delhi

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
INTENSE FITNESS AND SPA PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	INTENSE FITNESS AND SPA PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	22-07-2009
3. Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74900DL2009PTC192466
5. Address of the registered office and principal office (if any) of corporate debtor	C-2/10, Safdarjung Development Area, Main Aurobindo Marg, New Delhi- 110016
6. Insolvency commencement date in respect of corporate debtor	02-08-2022 (received on 03-08-2022)
7. Estimated date of closure of insolvency resolution process	29-01-2023 (180 days from Insolvency Commencement Date)
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Jagdish Singh Nain Reg. No.: IBBI/IPA-003/IP-N00187/2018-2019/12415
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 98 Gangotri Apartments, Vikaspuri, New Delhi- 110018 Email ID: jsnain@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi-110005 Email ID: cirp.intense@gmail.com
11. Last date for submission of claims	17-08-2022
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the Interim Resolution Professional	NA
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	NA
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/en/home/downloads b) Physical Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi-110005

Notice is hereby given that the Hon'ble NCLT, New Delhi Bench, ordered the commencement of Corporate Insolvency Resolution Process of the **Intense Fitness and Spa Pvt. Ltd.** vide its order dated **02.08.2022** (order received on 03.08.2022).

Accordingly, the Creditors of **Intense Fitness and Spa Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **17.08.2022** to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Jagdish Singh Nain

Interim Resolution Professional

Reg. No.: IBBI/IPA-003/IP-N00187/2018-2019/12415

Afa Valid Upto: 23.11.2022

IBBI Reg. Address: 98 Gangotri Apartments, Vikaspuri, New Delhi- 110018

C/o: AVM Resolution Professional LLP

Date: 03.08.2022

Add.: 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005

Place: New Delhi

Email: cirp.intense@gmail.com, jsnain@yahoo.com



**प्ररूप क
सार्वजनिक घोषणा**

[भारतीय दिवाला और शोधन अधमता बोर्ड (कार्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया)
विनियम, 2016 के विनियम 6 के अधीन]

इंटेस फिटनेस एण्ड स्पा प्राइवेट लिमिटेड के लेनदारों के ध्यानाकषण के लिए

सुसंगत विज्ञापितिया

1. कार्पोरेट कम्पनी का नाम	इंटेस फिटनेस एण्ड स्पा प्राइवेट लिमिटेड
2. कार्पोरेट कम्पनी के नियमन की तिथि	22.07.2009
3. यह प्राधिकार, जिसके अधीन कार्पोरेट कम्पनी नियमित/रजिस्ट्रीकृत है	रजिस्ट्रार ऑफ कम्पनीज - दिल्ली
4. कार्पोरेट पहचान संख्या/ कार्पोरेट कम्पनी का सीमित दायित्व पहचान संख्यांक	U74900DL2009PTC192466
5. कार्पोरेट कम्पनी के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	सी-2/10, सफरजंग डेवलपमेंट एरिया, मेन अरबिन्दो मार्ग, नई दिल्ली-110016
6. कार्पोरेट कम्पनी का दिवाला प्रक्रिया प्रारंभ होने की तारीख	02-08-2022 (03-08-2022 को प्राप्त)
7. दिवाला समाधान प्रक्रिया के समाप्त होने की प्राक्कणित तिथि	29-01-2023 (अलग शोधन प्रारम्भ होने की तिथि से 180 दिन)
8. अन्तरिम समाधान व्यावसायिक के रूप में कार्य करने वाले दिवाला व्यावसायिक का नाम और रजिस्ट्रीकरण संख्यांक	जगदीश सिंह बैन पंजीकरण सं. : IBBI/PA-003/IP-N00187/2018-2019/12415
9. अन्तरिम समाधान व्यावसायिक का, बोर्ड के पास रजिस्ट्रीकृत पता और ई-मेल	पता : 98, गंगोत्री अपार्टमेंट, विकासपुरी, नई दिल्ली-110018 ई-मेल आईडी : jsnain@yahoo.com
10. अन्तरिम समाधान व्यावसायिक के साथ पत्र व्यवहार के लिए प्रयुक्त पता और ई-मेल	पता : 8/28, 3रा तल, डब्ल्यू.ई.ए., अब्दुल अजीज रोड, करोल बाग, नई दिल्ली-110005 ई-मेल आईडी : cirp.intense@gmail.com
11. धारा प्रस्तुत करने हेतु अन्तिम तारीख	17-08-2022
12. अन्तरिम समाधान व्यावसायिक द्वारा अभिविधित धारा 21 की उप-धारा (6क) की खण्ड (ख) के अधीन लेनदारों के वर्ग, यदि कोई है	अप्रवीण्य
13. किसी वर्ग में लेनदारों के प्राधिकृत प्रतिनिधियों के रूप में कार्य करने के लिए अभिलिखित दिवाला व्यावसायिकों के नाम (प्रत्येक वर्ग के लिए तीन नाम)	अप्रवीण्य
14. (क) सुसंगत प्ररूप और (ख) प्राधिकृत प्रतिनिधियों के न्यौते वहाँ उपलब्ध हैं :	(क) वेब लिंक : https://ibbi.gov.in/en/home/downloads (ख) भौतिक पता : 8/28, 3रा तल, डब्ल्यू.ई.ए., अब्दुल अजीज रोड, करोल बाग, नई दिल्ली-110005

यह सूचना दी जाती है कि मनमोहन एनवेलोपमेंट, नई दिल्ली, फंड ने इंटेस फिटनेस एण्ड स्पा प्राइवेट लिमिटेड के बिरुद्ध दिनांक 02.08.2022 (आदेश 03.08.2022 को प्राप्त) को कार्पोरेट दिवाला समाधान प्रक्रिया प्रारम्भ करने का आदेश दिया है। इंटेस फिटनेस एण्ड स्पा प्राइवेट लिमिटेड के सभी लेनदारों से अन्तरिम समाधान व्यावसायिक को प्राविष्ट सं. 10 के सामने उल्लिखित पत्र पर 17.08.2022 को अथवा उससे पूर्व सबूत सहित अपने दावे प्रस्तुत करने की अपेक्षा की जाती है। वितीय लेनदार सबूत सहित अपने दावे केवल इलेक्ट्रॉनिक माध्यमों से प्रस्तुत करेंगे। अन्य सभी लेनदार सबूत सहित अपने दावे व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से प्रस्तुत कर सकते हैं। दावे के विश्वास या प्रामाण्य सबूत प्रस्तुत करने पर शर्तियां लागू होंगी।

जगदीश सिंह बैन

अन्तरिम समाधान पंजीकर

पंजीकरण सं. : **IBBI/PA-003/IP-N00187/2018-2019/12415**

एफएए चौकल तिथि : 23.11.2022

आईबीबीआईआई पंजीकृत पता : 98 गंगोत्री अपार्टमेंट, विकासपुरी, नई दिल्ली-110018

C/o: एबीएम रिजॉल्यूशन प्रोफेशनल एक्जलसी

पता: 8/28, 3रा तल, डब्ल्यू.ई.ए., अब्दुल अजीज रोड,

करोल बाग, नई दिल्ली-110005

दिनांक: 03.08.2022

स्थान: नई दिल्ली

ईमेल: cirp.intense@gmail.com, jsnain@yahoo.com